

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH

ORIGINAL APPLICATION NO.: 213 of 2000.

Dated this Wednesday, the 9th day of April, 2003.

CORAM : Hon'ble Shri A. S. Sanghvi, Member (J).

Hon'ble Shri Shankar Prasad, Member (A).

Shri P.S. Kochrekar,
Junior Clerk,
O/o. Chief Workshops Manager,
Signal & Telecommunication
Workshops, Central Railway,
Byculla, Mumbai.

Applicant.

(By Advocate Shri R.S. Tulaskar)

VERSUS

1. Union of India through
The General Manager,
Central Railway,
Chattrapati Shivaji Terminus,
Mumbai.

2. Chief Workshop Manager,
Signal & Telecommunication
Workshops, Central Railway,
Byculla.

Respondents.

(By Advocate Shri V. D. Vadhavkar)

O R D E R (ORAL)

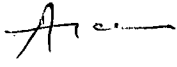
PER : Shri A. S. Sanghvi, Member (J).

The O.A. is moved by the applicant challenging the seniority circulated under letter dated 27.08.1997. However, the Learned Counsel for the Applicant now submits that the grievance of the applicant is redressed. He does not want to proceed with this O.A. further, He seeks liberty to withdraw the O.A.

2. Permission granted. O.A. stands disposed of with no order as to costs.


(SHANKAR PRASAD)
MEMBER (A).

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(A. S. SANGHVI)
MEMBER (J).

dt 9.4.03
Order/Judgement despatched
to Applicant/Respondent (s)
on 22.4.03

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